

Shri B. R. Bhagat: The Demag Metallurgical Company of Germany will process the whole thing.

EDUCATIONAL EXPERT FROM U.K.

*1106. **Shri S. N. Das:** (a) Will the Minister of Education be pleased to state whether it is a fact that an Educational Expert is shortly to come from U.K. in response to a request from the Government of India to organise the department of Industrial Management at the Indian Institute of Technology?

(b) If so, what is the scheme for which he is being invited?

The Deputy Minister of Natural Resources and Scientific Research (**Shri K. D. Malaviya**): (a) Yes. Prof. G. A. Robinson, formerly Education Secretary, British Institute of Management, has arrived in India and is working at the Indian Institute of Technology.

(b) The scheme envisages provision of full-time and part-time courses in (i) Industrial Engineering, (ii) Industrial Administration and (iii) Business Management for the training of personnel required by Industry and Commerce. Prof. Robinson will advise how best to organise these courses as also on Refresher Courses in Management Subjects and other aspects of Training for Management.

Shri S. N. Das: May I know when the expert arrived, and whether he has submitted any interim report on the subject?

Shri K. D. Malaviya: He has already arrived in our country, but his report is not yet available to us.

Shri S. N. Das: May I know the total estimated expenditure involved in this scheme?

Shri K. D. Malaviya: We have accepted financial liability for this gentleman who has come. There is no separate scheme, he has offered to advise us.

Shri S. N. Das: May I know whether any provisions exist just at present in any of the Universities, for such industrial management training?

(مہلٹر آف ایجوکیشن اینڈ)

نہجہرل ریسورسز اینڈ سائنٹیفک ریسرچ)

مولانا آزاد : جو انسٹیٹیوشن کھڑکاپور

میں کھولا گیا ہے - اس کا تعلق صرف

اس سے ہے - اور یونیورسٹیوں سے

نہیں ہے -

The Minister of Education and Natural Resources and Scientific Research (**Maulana Azad**): The Institution opened in Kharagpur is connected with this and no other University.

Shri Nambiar: How much amount is likely to be spent on this expert alone?

Shri K. D. Malaviya: On this expert, we will bear the cost of transportation, lodging expenses, daily allowances and actual cost of travelling.

Shri Nambiar: My question was how much will be spent. We cannot calculate?

Mr. Deputy-Speaker: The travelling expenses etc. can be calculated.

Shri Nambiar: I agree with you.

Mr. Deputy-Speaker: But it is impossible to give any figure, if he travels up and down.

Shri B. S. Murthy: May I know whether any portion of this amount is being shared by the industrialists?

Shri K. D. Malaviya: No, Sir.

Babu Ramnarayan Singh rose.

Mr. Deputy-Speaker: The hon. Member is too late.

Babu Ramnarayan Singh: I got up first, Sir.

Mr. Deputy-Speaker: I did not see.

CASES IN HIGH COURTS

*1107. **Pandit Munishwar Datt Upadhyay:** (a) Will the Minister of Home Affairs be pleased to state what is the number of cases on an average disposed of by each High Court and the Supreme Court per year?

(b) What is the number of cases in arrears at present showing cases over one year old, over two years old, and so on over three, four and five etc., years old?

(c) Has there been increase or decrease in the arrears, since 1948 and in what proportion?

The Deputy Minister of Home Affairs (**Shri Datar**): (a) and (c). A statement giving the relevant information is laid on the Table of the House. [See Appendix VI, annexure No. 49]

(b) Information is being collected and will be laid on the Table of the House.

Pandit Munishwar Datt Upadhyay: May I know, Sir, in view of the fact that the percentage of arrears in the Supreme Court has increased by 1543.2